

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

CA 121/2021, CA 152/2023
IN
CP 265/2017

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.06.2024**

NAME OF THE PARTIES: **FIBRA SHIPPING AGENCY & ORS V/s DREAMS
THE MALL COMPANY LTD & ORS**

Rule 11, 241- 242 of Companies Act, 2013

ORDER

1. Adv. Disha Shati for the Respondent No. 1 is present.
2. Despite, the specific order passed by this Bench, the Resolution Professional of HDIL has failed to enter appearance to explain certain aspects in this matter. In case the RP fails on next date of hearing, this Bench shall be constrained to write to IBBI or other appropriate enforcement authority to secure his attendance in court proceedings.
3. Ld. Counsel for the Petitioner seeks some time as arguing counsel is not available.
4. List this matter on **10.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/Neeraj/

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)